Annexure 3

Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: May 12, 2023

List of secured financial creditors (other than financial ceditors belonging to any class of creditors)

														(Amount in ₹)
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim under	Demanda 16 ann
		Date of Receipt (MM/DD/YYYY)	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contigent claim	mutual dues	not admitted	verification	Remarks, if any
1	Bank of New York Mellon	8/3/2022	46,698,478,998	41,094,092,796	USD Notes	41,094,092,796	-	No	21.18%	Nil	Nil	5,604,386,202	-	
2	Vistra ITCL (India) Limited	8/3/2022	2,763,886,090	2,763,886,090	NCDs	2,763,886,090	-	No	1.42%	Nil	Nil	Nil	-	
3	Centbank Financial Services Ltd	8/3/2022	2,231,084,932	2,231,084,932	NCDs	2,231,084,932	-	No	1.15%	Nil	Nil	Nil	-	
4	Union Bank of India	8/3/2022	20,024,205,493	17,793,120,562	Fund based and Non- Fund based	17,793,120,562	17,793,120,562	No	9.17%	Nil	Nil	2,231,084,932	-	
5	Bank of Baroda	8/3/2022	18,260,858,279	17,368,718,639	Fund based and Non- Fund based	17,368,718,639	18,260,858,279	No	8.95%	Nil	Nil	892,139,640		
6	Central Bank of India	8/3/2022	8,626,607,071	8,626,607,071	Fund based and Non- Fund based	8,626,607,071	8,626,607,071	No	4.45%	Nil	Nil	Nil	-	
7	Bank of India	8/3/2022	9,643,578,312	9,578,578,312	Fund based and Non- Fund based	9,578,578,312	9,578,578,312	No	4.94%	Nil	Nil	65,000,000	-	
8	State Bank of India	8/3/2022	1,952,734,121	1,952,734,121	Fund based and Non- Fund based	1,952,734,121	1,952,734,121	No	1.01%	Nil	Nil	Nil	-	
9	Indian Bank	8/3/2022	9,075,166,922	9,075,166,922	Fund based and Non- Fund based	9,075,166,922	9,075,166,922	No	4.68%	Nil	Nil	Nil	-	
10	Punjab National Bank	8/3/2022	10,601,376,948	10,601,376,948	Fund based and Non- Fund based	10,601,376,948	10,601,376,948	No	5.46%	Nil	Nil	Nil	-	
11	Uco Bank	8/3/2022	5,641,954,229	5,641,954,229	Fund based and Non- Fund based	5,641,954,229	3,107,115,009	No	2.91%	Nil	Nil	Nil	-	
12	IDBI Bank	8/3/2022	3,188,689,768	3,188,689,768	Fund based and Non- Fund based	3,188,689,768	3,188,689,768	No	1.64%	Nil	Nil	Nil	-	
13	Axis Bank Limited	8/3/2022	3,264,264,322	3,264,264,322	Fund based and Non- Fund based	3,264,264,322	3,264,264,322	No	1.68%	Nil	Nil	Nil	-	
14	Bajaj Finance Limited	8/3/2022	3,980,962,523	3,980,962,523	Fund based and Non- Fund based	3,980,962,523	3,980,962,523	No	2.05%	Nil	Nil	Nil	-	
15	Indusind Bank	8/3/2022	1,449,424,753	1,449,424,753	Fund based and Non- Fund based	1,449,424,753	-	No	0.75%	Nil	Nil	Nil	-	
16	IDFC First Bank Limited	8/3/2022	1,537,784,406	1,537,784,406	Fund based and Non- Fund based	1,537,784,406	1,537,784,406	No	0.79%	Nil	Nil	Nil	-	
17	Cooperative Rabobank U.A., Mumbai Branch	8/3/2022	1,805,651,706	1,805,651,706	Fund based and Non- Fund based	1,805,651,706	1,805,651,706	No	0.93%	Nil	Nil	Nil	-	
18	JC Flowers Asset Reconstruction Private Limited	2/24/2023	1,487,049,870	1,487,049,870	Fund based and Non- Fund based	1,487,049,870	-	No	0.77%	Nil	Nil	Nil	-	
19	The Jammu & Kashmir Bank	8/3/2022	1,085,698,907	1,085,698,907	Fund based and Non- Fund based	1,085,698,907	1,085,698,907	No	0.56%	Nil	Nil	Nil	-	
20	HDFC Bank	8/3/2022	976,458,410	976,458,410	Fund based and Non- Fund based	976,458,410	-	No	0.50%	Nil	Nil	Nil	-	
21	Qatar National Bank (QPSC)	8/3/2022	585,270,162	585,270,162	Fund based and Non- Fund based	585,270,162	585,270,162	No	0.30%	Nil	Nil	Nil	-	
22	RBL Bank Ltd	8/3/2022	511,576,589	511,576,589	Fund based and Non- Fund based	511,576,589	511,576,589	No	0.26%	Nil	Nil	Nil	-	
23	Shinhan Bank	8/3/2022	196,437,663	196,069,905	Bill Discounting	196,437,663	=	No	0.10%	Nil	Nil	367,758	-	
	Total		155,589,200,473	146,796,221,941	-	146,796,589,699	94,955,455,606		75.65%		-	8,792,978,532	-	

- Note:

 1. This list presents claims received as on October 18, 2022, verified as on May 12, 2023, and remains subject to further verification and updation by RP in that regard

 2. Figures have been converted into INR from respective currency as per Regulation 15 of insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.

 3. Principal amount has been verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1892 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.

 4. The abovementoned voting share has been computed on the basis of amounts verified as on date.

 5. Claims of the financial creditors have been verified to the extent possible) and admitted basis documents shared by claimants. Due to non-availability of information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stakeholders, the resolution professional has filled application under Section-19 of the insolvency and Bankruptcy Code, 2016. The resolution professional shall review the amounts of claims and minted. When he comes across additional information warranting such revision in accordance with Regulation 14 of the insolvency and Bankruptcy Board of Inda (Insolvency and Bankruptcy Board of Inda (Insolvency Insolvency Insolve